

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 1280
TO BE ANSWERED ON 09.02.2018

MALNUTRITION AMONG WOMEN AND CHILDREN

1280. SHRIMATI P.K. SREEMATHI TEACHER:
SHRI PINAKI MISRA:
SHRIMATI SANTOSH AHLAWAT:
SHRI ALOK SANJAR:
SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of women and children suffering from malnutrition in the country, particularly in tribal, rural and backward/hilly areas along with the number of deaths caused therefrom, State/UT-wise along with the reasons therefor;
- (b) whether India tops the list in respect of number of women and children suffering from malnutrition in comparison to other countries and if so, the details thereof;
- (c) the details of schemes implemented by the Government to tackle the problem of malnutrition along with the funds allocated/released and utilised thereunder during each of the last three years and the current year, scheme and State/UT-wise;
- (d) whether the schemes have made any impact in the reduction of malnutrition among women and children in the country during the said period and if so, the details thereof, State/UT-wise; and
- (e) the further measures taken by the Government to make the country free from malnutrition?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(Dr. VIRENDRA KUMAR)

- (a) As per the recent report of National Family Health Survey (NFHS) – 4 conducted by Ministry of Health and Family Welfare in 2015-16, 35.7% children under 5 years of age are underweight and 38.4% are stunted indicating a reduction from the previous NFHS – 3 conducted in 2005-06, which reported 42.5% children under 5 years of age as underweight and 48% stunted. Further, 22.9% women (15-49 years of age) have chronic energy deficiency (BMI less than 18.5) which is a decline from the previous NFHS-3 levels which reported 35.5% women having chronic energy deficiency. The State-wise details are at **Annexure-I**.

Malnutrition is not a direct cause of death but contributes to mortality and morbidity by reducing resistance to infections. There are a number of causes of death of children such as prematurity, low birth weight, pneumonia, diarrhoeal diseases, non-communicable

diseases, birth asphyxia & birth trauma, injuries, congenital anomalies, acute bacterial sepsis and severe infections, etc.

- (b) India ranked 114th among the 132 countries in terms of stunting prevalence in children (under 5 years) as per Global Nutrition Report 2016.
- (c) Government is implementing several schemes and programs like Anganwadi Services, Scheme for Adolescent Girls and Pradhan Mantri Matru Vandana Yojna under the Umbrella Integrated Child Development Services Scheme as direct targeted interventions to address the problem of malnutrition in the country. All these schemes address one or other aspects related to nutrition and have the potential to improve nutritional outcomes in the country. The State-wise funds allocated and utilized under each of the schemes during the last three years and the current year are at **Annexure-II, III and IV**.
- (d) As a result of these concerted efforts of the Government, the level of malnutrition among women and children has reduced in the country as is evident from the recent report of National Family Health Survey (NFHS) – 4, 2015-16, which shows reduction from the previous NFHS-3 levels.
- (e) Apart from the existing schemes aimed at reduction in the levels of malnutrition among women and child, recently, the Government has set up National Nutrition Mission (NNM) for improving the nutritional indicators of children and pregnant women and lactating mothers. The Mission aims to prevent and reduce prevalence of stunting among children (0-6 years) in the country by 6%, undernutrition (underweight) prevalence among children (0-6 years) by 6%, prevalence of anaemia among children (6-59 m) by 9%, prevalence of anaemia among women (15-49 years) by 9% and reduction in prevalence of low birth weight by 6%. The Goals set under the mission will be achieved by ensuring convergence with various programmes; incentivizing States/ UTs; IT enabled Real Time Monitoring (ICT-RTM) by using Smart Phones and Tablets; Evaluation; Community mobilisation awareness advocacy; IEC, Online Course on Nutrition for Children, Nutrition message from folk songs and songs on WASH, and strengthening human resource, etc.

Statement refer to LOK SABHA Q. No. 1280 on 09.02.2018 for (Part-a)

Prevalence of Malnutrition among Women and Children as per National Family Health Survey - 4 (2015-16)

S.No	State	Children under 5 years			Women (15-49 years)	
		Underweight	Stunting	Anaemia	Chronic Energy Deficiency	Anaemia
1	A& N Islands	21.6	23.3	49	13.1	65.7
2	Andhra Pradesh	31.9	31.4	58.6	17.6	60
3	Arunachal Pradesh	19.5	29.4	50.7	8.5	40.3
4	Assam	29.8	36.4	35.7	25.7	46
5	Bihar	43.9	48.3	63.5	30.4	60.3
6	Chandigarh	24.5	28.7	73.1	13.3	75.9
7	Chhattisgarh	37.7	37.6	41.6	26.7	47
8	Dadra & Nagar Haveli	38.9	41.7	84.6	28.5	79.5
9	Daman & Diu	26.7	23.4	73.8	12.9	58.9
10	Delhi	27	32.3	62.6	12.8	52.5
11	Goa	23.8	20.1	48.3	14.7	31.3
12	Gujarat	39.3	38.5	62.6	27.2	54.9
13	Haryana	29.4	34	71.7	15.8	62.7
14	Himachal Pradesh	21.2	26.3	53.7	16.2	53.4
15	J&K	16.6	27.4	43.3	12.1	40.3
16	Jharkhand	47.8	45.3	69.9	31.5	65.2
17	Karnataka	35.2	36.2	60.9	20.7	44.8
18	Kerala	16.1	19.7	35.6	9.7	34.2
19	Lakshdweep	23.4	27	51.9	12.5	45.7
20	Madhya Pradesh	42.8	42	68.9	28.3	52.5
21	Maharashtra	36	34.4	53.8	23.5	48
22	Manipur	13.8	28.9	23.9	8.8	26.4
23	Meghalaya	29	43.8	48	12.1	56.2
24	Mizoram	11.9	28	17.7	8.3	22.5
25	Nagaland	16.8	28.6	21.6	12.2	23.9
26	Orissa	34.4	34.1	44.6	26.4	51
27	Puducherry	22	23.7	44.9	11.3	52.4
28	Punjab	21.6	25.7	56.6	11.7	53.5
29	Rajasthan	36.7	39.1	60.3	27	46.8
30	Sikkim	14.2	29.6	55.1	6.4	34.9
31	Tamil Nadu	23.8	27.1	50.7	14.6	55.1
32	Telangana	28.5	28.1	60.7	23.1	56.7
33	Tripura	24.1	24.3	48.3	18.9	54.5
34	Uttar Pradesh	39.5	46.3	63.2	25.3	52.4
35	Uttarakhand	26.6	33.5	59.8	18.4	45.2
36	West Bengal	31.5	32.5	54.2	21.3	62.5
	India	35.7	38.4	58.4	22.9	53

Statement refer to LOK SABHA Q. No. 1280 on 09.02.2018 for (Part-c)

STATEMENT SHOWING FUNDS RELEASED UNDER SNP

Rupees in lakh					
Sl. No.	State/UT	2014-15 Funds Released	2015-16 Funds Released	2016-17 Funds Released	2017-18 Funds Released (upto)
1	Andhra Pradesh	31693.85	36298.39	31467.53	22428.45
2	Bihar	53875.44	69357.73	52520.17	40136.16
3	Chhattisgarh	11302.16	32879.98	22461.93	25724.90
4	Goa	515.46	593.45	591.45	791.88
5	Gujarat	18445.91	30058.92	36162.61	31438.02
6	Haryana	7424.01	5545.06	7131.04	3945.75
7	Himachal Pradesh	2839.15	3707.29	4662.06	4024.74
8	Jammu & Kashmir	5141.04	4169.34	4035.18	4035.17
9	Jharkhand	20478.70	15927.08	28723.10	25140.96
10	Karnataka	40184.12	59330.3	33914.94	44703.62
11	Kerala	4917.75	9411.98	8305.96	8902.60
12	Madhya Pradesh	48462.49	57366.69	55779.33	52844.86
13	Maharashtra	37860.23	37690.9	32053.19	24832.64
14	Orissa	38610.37	37421.34	25519.58	44460.35
15	Punjab	5577.39	3184.64	3124.57	3746.07
16	Rajasthan	23837.65	22694.59	33045.65	27696.89
17	Tamil Nadu	26961.81	27006.2	26017.90	23731.80
18	Telangana	13088.78	18292.97	17418.86	12268.14
19	Uttar Pradesh	152371.18	203927.22	160784.24	129353.52
20	Uttarakhand	6014.82	21307.95	4649.44	12364.02
21	West Bengal	37687.47	42524.56	30462.46	54999.94
22	A & N Islands	147.23	267.67	262.68	213.43
23	Chandigarh	341.99	535.56	190.49	444.07
24	Dadra & N Haveli	123.48	62.38	203.80	101.90
25	Daman & Diu	67.34	40.24	174.12	98.13
26	Lakshadweep	46.96	68.31	68.32	34.16
27	Delhi	4978.98	6740.28	7551.09	4051.41
28	Pondicherry	182.37	340.04	1702.02	851.02
29	Arunachal Pradesh	5032.15	4194.48	4052.72	2119.9
30	Assam	45517.33	33637.97	17921.03	22585.89
31	Manipur	3632.78	1150.6	500.00	1927.15
32	Meghalaya	9380.22	7565.63	11184.72	7455.96
33	Mizoram	2437.62	1551.5	2156.92	1078.46
34	Nagaland	5308.79	1717.06	10611.05	4648.75
35	Sikkim	734.59	434.3	644.34	292.76
36	Tripura	5969.31	7870.18	4010.56	4299.77
	Total	671190.92	804872.78	680065.05	647773.24

Statement refer to LOK SABHA Q. No. 1280 on 09.02.2018 for (Part- c)

State/UT-wise details of funds sanctioned/released during the year 2017-18 (As on 29.01.2018) under the Pradhan Mantri Matru Vandana Yojana (PMMVY)

Sl. No.	State/UT	Funds Sanctioned/Released (Amount in ₹Lakhs)
1	Andaman & Nicobar Islands	163.08
2	Andhra Pradesh	7022.36
3	Arunachal Pradesh	912.83
4	Assam	10448.26
5	Bihar	17034.15
6	Chandigarh	290.41
7	Chhattisgarh	4179.58
8	Dadra & Nagar Haveli	102.62
9	Daman & Diu	61.56
10	Delhi	2008.90
11	Goa	162.92
12	Gujarat	10186.87
13	Haryana	4324.30
14	Himachal Pradesh	1821.64
15	Jammu & Kashmir	3018.45
16	Jharkhand	5622.70
17	Karnataka	10248.81
18	Kerala	5465.58
19	Lakshadweep	17.57
20	Madhya Pradesh	12320.53
21	Maharashtra	12821.10
22	Manipur	1474.07
23	Meghalaya	1110.83
24	Mizoram	709.87
25	Nagaland	1035.06
26	Odisha	7143.33
27	Puducherry	331.68
28	Punjab	4539.49
29	Rajasthan	11486.97
30	Sikkim	354.33
31	Tamil Nadu	12087.85
32	Telangana	6920.38
33	Tripura	1845.48
34	Uttarakhand	2610.99
35	Uttar Pradesh	33616.64
36	West Bengal	10245.03
	Total	204266.45

State/UT-wise funds released and utilisation reported under Maternity Benefit Programme (IGMSY) during 2014-15 to 2016-17

Sl. No.	Name of the States/UTs	2014-15 (Rupees in Lakh)		2015-16 (Rupees in Lakh)		2016-17 (Rupees in Lakh)	
		Funds released	Utilisation reported	Funds released	Utilisation reported	Funds released	Utilisation reported
1	Andhra Pradesh	3,004.65	2100.90	1502.32	318.01	-	NR
2	Arunachal Pradesh	41.49	41.49	20.74	20.74	17.44	0.00
3	Assam	1,744.74	NR	872.38	NR	-	NR
4	Bihar	4,862.81	2747.60	2431.40	0.00	-	347.11
5	Chhattisgarh	859.86	1081.75	429.94	1371.41	-	NR
6	Goa	164.30	257.60	82.16	144.09	75.37	25.37
7	Gujarat	1,504.88	1611.16	1090.90	1021.49	1056.20	1066.78
8	Haryana	-	216.42	171.82	119.68	19.96	162.23
9	Himachal Pradesh	295.19	180.56	537.11	330.03	-	339.50
10	Jammu & Kashmir	522.38	NR	261.20	379.51	28.59	NR
11	Jharkhand	-	331.26	17.32	229.32	50.00	238.69
12	Karnataka	-	1203.03	894.95	781.75	1306.96	NR
13	Kerala	934.59	567.47	515.60	499.91	-	374.08
14	Madhya Pradesh	3,627.44	2909.29	2358.21	1164.83	-	2987.50
15	Maharashtra	2,838.51	2663.22	1419.26	1641.43	2090.99	NR
16	Manipur	-	NR	0.00	NR	-	NR
17	Meghalaya	-	0.00	26.96	NR	-	NR
18	Mizoram	19.39	19.39	9.70	9.70	-	NR
19	Nagaland	56.90	56.90	28.46	28.46	-	NR
20	Odisha	1,796.57	1788.41	1606.61	1370.77	1120.64	1061.36
21	Punjab	-	418.59	33.10	NR	-	NR
22	Rajasthan	3,640.40	2156.69	1820.20	2678.15	-	232.81
23	Sikkim	24.12	24.80	12.06	4.69	11.64	0.60
24	Tamil Nadu	2,241.40	2405.76	1837.75	1419.05	1393.09	1354.09
25	Telangana	1,877.78	1877.78	938.90	469.45	169.66	NR
26	Tripura	209.70	73.16	479.83	172.11	-	115.24
27	Uttar Pradesh	-	99.11	47.64	0.00	-	NR
28	Uttarakhand	570.58	516.34	1182.74	343.96	-	NR
29	West Bengal	3,016.90	2072.68	1508.46	1317.95	40.86	1253.53
30	Delhi	371.42	412.75	929.70	461.67	-	NR
31	Andaman & Nicobar Islands	44.35	44.30	72.67	70.71	119.43	0.45
32	Puducherry	24.58	45.63	29.50	NR	-	NR
33	Chandigarh	-	32.80	162.37	12.35	-	NR
34	Daman & Diu	18.70	5.56	9.34	13.97	-	0.00
35	Dadra & Nagar Haveli	-	0.00	5.62	NR	42.12	NR
36	Lakshadweep	-	NR	0.00	NR	148.45	NR
	Total	34,313.63	27962.40	23346.92	16395.19	7691.40	9559.34
* NR - Not Reported/ - = Not Released							

Statement refer to LOK SABHA Q. No. 1280 on 09.02.2018 for (Part-c)

State-wise Fund released/ utilized under the Scheme for Adolescent Girls during 2014-15 to 2017-18

Sl. No.	States/UTs	2014-15		2015-16		2016-17		2017-18	
		Released (Amount in lakh)	Utilized (Amount in lakh)	Released (Amount in lakh)	Utilized (Amount in lakh)	Released (Amount in lakh)	Utilized (Amount in lakh)	Released (Amount in lakh)	Utilized (Amount in lakh)
1	Andhra Pradesh	805.48	1864.15	675.68	762.79	762.99	1710.10	1899.63	555.86
2	Arunachal Pradesh	120.94	95.29	78.41	152.86	126.25	83.49	87.96	42.76
3	Assam	1042.63	749.91	817.44	1429.75	1356.94	149.18	341.92	0.00
4	Bihar	6458.23	6261.54	875.28	1090.17	2696.83	2315.55	4003.74	0.00
5	Chhattisgarh	4232.15	2833.08	2072.23	2203.10	1389.69	2772.50	2354.43	946.15
6	Goa	225.68	250.62	337.91	337.91	131.50	259.21	302.77	281.02
7	Gujarat	2270.30	5765.97	2234.25	6023.25	8443.18	2321.84	2690.09	3.38
8	Haryana	792.09	836.00	812.47	564.41	104.74	573.65	589.97	200.97
9	Himachal Pradesh	583.71	626.76	956.78	958.74	720.45	1349.14	1129.42	367.58
10	Jammu & Kashmir	292.12	136.31	156.27	227.13	194.63	184.69	255.91	0.00
11	Jharkhand	944.50	254.87	193.31	1056.64	145.57	1465.35	1456.14	154.54
12	Karnataka	4345.49	3244.55	3164.54	2672.50	740.73	2642.58	2375.14	559.72
13	Kerala	802.45	1639.27	1201.84	1165.99	1057.73	893.89	692.30	551.15
14	Madhya Pradesh	7395.74	6972.94	8746.45	8199.59	5302.02	8466.04	8154.25	5177.71
15	Maharashtra	386.74	2424.37	1531.25	5252.78	5334.42	3541.02	3995.68	0.00
16	Manipur	21.15	109.04	95.82	49.65	49.65	161.87	170.28	0.00
17	Meghalaya	296.92	338.72	232.04	232.04	919.65	919.65	338.98	242.58
18	Mizoram	96.37	101.25	90.65	103.49	91.78	103.40	119.66	53.87
19	Nagaland	185.31	188.51	188.39	173.95	206.31	206.31	193.14	92.60
20	Odisha	3528.36	3477.67	3477.67	3657.00	2867.25	3443.78	2040.50	0.00
21	Punjab	0.00	934.70	814.70	0.00	0.00	448.77	40.60	0.00
22	Rajasthan	4301.48	5504.85	3275.09	8.85	0.00	22.49	39.38	0.00
23	Sikkim	55.99	55.86	48.20	32.54	32.54	16.90	15.42	20.07
24	Tamil Nadu	4322.41	4420.50	4131.91	3896.38	2655.26	3076.85	2609.38	1556.44
25	Telangana	1226.48	1226.48	1242.82	1144.78	572.39	0.00	81.40	0.00
26	Tripura	622.77	622.45	417.25	358.74	334.81	792.16	664.59	232.39
27	Uttar Pradesh	14642.59	15803.13	8823.48	6031.14	10932.99	7631.00	3449.36	3152.06
28	Uttaranchal	243.19	87.27	14.12	39.25	43.02	3.77	3.30	0.00
29	West Bengal	0.00	261.61	0.00	1221.44	40.41	340.08	282.47	9.22
30	A& N Islands	93.11	22.25	44.14	42.49	107.05	50.65	51.35	0.00
31	Chandigarh	7.78	6.42	14.01	9.33	12.11	7.84	12.68	3.74
32	Daman & Diu	0.00	0.00	0.00	0.00	14.14	15.94	14.14	10.34
33	D & NH	0.00	0.00	16.44	14.41	16.44	16.44	16.44	0.00
34	Delhi	655.20	496.75	228.43	317.17	276.66	687.49	348.48	8.04
35	Lakshadweep	0.00	2.89	12.03	3.30	2.20	1.80	11.65	0.00
36	Pondicherry	24.02	24.01	19.27	17.97	17.72	18.67	8.81	0.00
	Total	61021.36	67639.99	47040.57	49451.53	47700.06	46694.09	40841.37	14222.19